

को केन्द्रीय सरकार ने वर्ष १९५७-५८ और
५९-६० के लिए कितनी राशि दी ;

(ख) विभिन्न प्रकार के कुष्ठ के
निर्धारण के लिए अब तक खोज निकाली
गई औषधियों के नाम क्या हैं, और

(ग) ये औषधियाँ कहाँ तक सफल
सिद्ध हुई हैं ?

स्वास्थ्य मंत्री (श्री करमरकर) (क)
से (ग)। एक विवरण सभा पटल पर रख
दिया गया है। [दिल्लीवे परिशिष्ट ३, अनुबं
सख्या ४६]

Family Planning

*1030. **Shrimati Ila Palchoudhari:**
Will the Minister of Health be pleased
to state.

(a) whether the surgical facilities
proposed to be provided for birth
control operations in connection with
family planning campaign will be
limited to urban areas' medical insti-
tutions and health clinics only or will
they be made available simultaneously
in the medical institutes and health
centres in rural areas also

(b) the number of surgeons needed
for this purpose.

(c) the total expenditure to be
incurred annually in this connection.

(d) when this scheme will become
operative.

(e) whether there will be any
charge for the operations, and

(f) if so, what?

**The Minister of Health (Shri Kar-
markar):** (a) and (b) A proposal is
under consideration to provide facili-
ties both in urban and rural areas. In
rural areas where facilities may not
be available, cases will be referred to
District Hospitals

(c) and (d). The proposal will be
finalised in consultation with the
State Governments.

(e) and (f) The facilities may be
provided free to low income groups.

"Triloki Colony" in South Delhi

*1032. **Shrimati Sucheta Kripalani:**
Will the Minister of Health be pleased
to state

(a) whether it is a fact that the
Delhi Improvement Trust had approv-
ed the layout plan of a colony named
"Triloki Colony" in the South Delhi;

(b) whether this approved plan of
the colony has been scrapped by the
Delhi Development Authority, and

(c) if so, what improvements are
proposed to be made in the Delhi
Improvement Trust approved plan of
the colony?

**The Minister of Health (Shri Kar-
markar):** (a) Yes Sir

(b) Yes Sir

(c) The layout plan of Triloki
Colony (now called Bapu Park) in
Mubarakpur Kotla area is linked up
with the redevelopment of the whole
of the Mubarakpur Kotla area. A
redevelopment plan of that area is
being prepared by the Town Planning
Organisation

Arhar and Arhar Dal

*1033. { **Shri Subhasan Singh:**
Shri Braj Raj Singh:
Shri P. N. Singh:
Shri Jagdish Awasthi:

Will the Minister of Food and Agri-
culture be pleased to state

(a) the prices of Arhar and Arhar
Dal from April to June* 1958 and
their present prices?

(b) whether the UP Government
several times made representations to
the Central Government to ban the
export of these cereals from UP but
the requests were every time turned
down;

(c) if so, the reasons therefor, and

(d) whether in view of this steep rising of prices of Arhar and Arhar Dal, the Government will ban their export from UP?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A statement is laid on the Table of the Sabha [See Appendix III, annexure No 50]

(b) and (c) No representations were received from the UP Government requesting the Central Government to ban the export of Arhar and Arhar Dal from UP State

(d) UP produces over 40 per cent of the total production of Arhar in the country and it does not seem desirable to impose restriction on the export of Arhar from UP as that would create difficulties for the traditional recipients of Arhar from that State

Prices of Pulses

*1034. Dr. Ram Subhag Singh: Will the Minister of Food and Agriculture be pleased to state

(a) whether prices of pulses and particularly of Arhar pulse have shot up to the extent of over Rs 40 per maund in recent weeks in Eastern UP and Bihar,

(b) if so, the causes thereof, and

(c) what efforts are being made by Government to bring down the prices?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No, Sir

(b) Does not arise

(c) The following measures have been taken to keep the prices of pulses in check:

(i) Commercial export of pulses has remained banned since February, 1958,

(ii) Forward trading in all pulses, including Arhar pulses, was banned with effect from 17th July, 1958,

(iii) Restrictions have been imposed on the advance of

credit by banks against stocks of pulses.

Supply of Wagons for Movement of Gur

*1035. { Shri Goray:
Shri Jadhav:

Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the fact that refusal of the Central Railway authorities to supply more than 30 wagons per day to move Gur from the production centres of Kolhapur, Sangli, Nira and Karad is adversely affecting the farmers as well as the traders in that area;

(b) whether it is a fact that while the Southern Railway is willing to supply the requisite number of wagons the Central Railway is not willing to do so in spite of repeated requests by the people concerned and

(c) if so what steps Government propose to take to remove the bottleneck?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) It is not a fact that the Central Railway has refused supplies exceeding 30 wagons per day for movement of Gur from Kolhapur, Sangli, Nira & Karad

(b) Till the last week of December 1958 the Central Railway was accepting and transhipping all the Gur traffic which the Southern Railway was offering at Ghorpuri. It is only from the 4th week of December 1958 that the Central Railway had to regulate acceptance and transhipment of Gur traffic from the Southern Railway. This was due to the traffic being in excess of the transhipment quota at Ghorpuri and the junction quota via Dadar for the Western Railway, as the entire traffic is for destinations on the Western Railway.

(c) All possible steps are taken to utilise the transhipment capacity at Ghorpuri and the Junction capacity at Dadar to the fullest extent.